





(THREE MONTHS' ONLINE CERTIFICATE COURSE)

About the Course

The Three Month's Certificate Course on Business and Commercial Laws will cover fundamentals of important business and commercial laws. The definition of 'commercial dispute' provided by the Commercial Courts Act, 2015 has been considered for the purpose. The course will provide knowledge about relevant substantive laws, procedural laws and train the lawyers for litigation in commercial courts. A special module for litigating in e- courts has also been included in the course. The course provides an opportunity of continuing education for lawyers and other relevant professionals.

The course content is written by expert academicians, practitioners and relevant professionals having sufficient experience. The content includes fundamentals of substantive laws as well as practical inputs. Experienced professionals as well as academicians will be engaged to conduct online classes. The course is evaluation based and every candidate will be provided a certificate on successful completion of the course.

Pedagogy

Online class of two hours will be conducted for each module. Contact classes for all modules will be conducted on weekends. In addition, online classes of invited guests may also be conducted.

Eligibility

Practicing lawyers, company secretaries and chartered accountants and other related professionals.

Fees

Rs. 30,000/-

Application fee is Rs 3000/-. Rest of the fee will be payable on the commencement of the course.

How to Apply

Online application is available at: https://www.digialm.com//EForms/configuredHtml/511/62916/application.html#nogo

Contact

Please write to the following email in case of queries: bcl@nludelhi.ac.in

BUSINESS AND COMMERCIAL LAWS

Three Months' Online Certificate Course

Important Dates

- Commencement of Registration: 15 September 2020
- Last Date of Registration: 14 October, 2020
- Commencement of Programme: 15 October 2020

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<u>Fees</u>

Course Fees: Rs. 30,000/- (including Application Fees of Rs. 3000/-)

For further details, please write to bcl@nludelhi.ac.in



ORGANISED BY

NATIONAL LAW UNIVERSITY DELHI CENTRE FOR
CORPORATE
LAW &
GOVERNANCE

